

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 306

Dated:- 23/5/2017

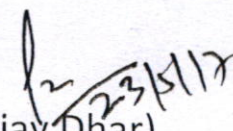
The Jammu and Kashmir Public Service Commission has, by virtue of Notification dated 17.05.2017 notified the dates for conduct of Jammu and Kashmir Civil Service (Judicial) Competitive Examination, 2017. As per notification the examination is being conducted simultaneously at Jammu and Srinagar with effect from 25.05.2017 to 07.06.2017, at Sub Centre J&K PSC Examination Hall, Solina, Srinagar and Gandhi Memorial College, Shamaswari, Srinagar and at Sub Centres J&K PSC Examination Hall, Bakshi Nagar, Jammu, Government Girls Higher Secondary School Rehari, Jammu and Govt. M.A.M. College, University Road, Jammu from 9.30 A.M.to 12.30 P.M. The date-sheet and notification are available at Commission's website www.jkpsc.nic.in. Since the High Court of Jammu and Kashmir is the indenting department so the conduct of examination at all the Sub Centres in a fair and transparent manner has to be ensured by the High Court. In this regard the following Judicial Officers are nominated for monitoring the conduct of the examination at the Sub Centres shown against their names, by paying surprise visit(s) at any time during the examination:

Compulsory Subjects			
Subject	Date	Venue	Name of the nominated Officer
Paper-I To Paper-VI	25.05.2017 to 31.05.2017	J&K PSC Examination Hall, Solina, Srinagar	1.Shri Rashid.Ali Dar, Pr. D & S Judge, Srinagar. 2.Shri Sham Lal Lalhal, 2 nd Additional D&S Judge, Srinagar
Paper-I To Paper-VI	25.05.2017 to 31.05.2017	Gandhi Memorial College, Shamaswari, Srinagar	1.Shri Y.P.Bourney, Special Judge Anti-Corruption, Srinagar. 2.Shri Naseer Ahmad Dar, 1 st Addl. District Judge, Srinagar
Paper-I To Paper-VI	25.05.2017 to 31.05.2017	J&K PSC Examination Hall, Bakshi Nagar, Jammu	1.Shri Sanjay Gupta, Pr. D & S Judge, Jammu. 2.Shri Shahzad Azeem, Addl. Distt. & Sessions Judge, Jammu.
Paper-I To Paper-VI	25.05.2017 to 31.05.2017	Govt.Girls Higher Secondary School, Rehari, Jammu	1.Shri Mohd. Akram Chowdhary, 1 st Addl. District & Sessions Judge, Jammu. 2.Shri Jaffar Hussain Beg, P.O. MACT, Jammu.
Paper-I To Paper-VI	25.05.2017 to 31.05.2017	Govt.MAM College, University Road, Jammu	1.Shri Pawan Dev Kotwal, 2 nd Additional District & Sessions Judges, Jammu. 2.Shri Kishore Kumar, 3 rd Addl. District & Sessions Judge(TADA/POTA), Jammu.
Optional papers			
Paper-I To Paper-VI	01.06.2017 to 07.06.2017	J&K PSC Examination Hall, Solina, Srinagar	1.Shri Rashid Ali Dar, Pr. D & S Judge, Srinagar. 2. Shri Sham Lal Lalhal, 2 nd Additional D&S Judge, Srinagar.
Paper-I To Paper-VI	01.06.2017 to 07.06.2017	Gandhi Memorial College, Shamaswari, Srinagar	1.Shri Y.P.Bourney, Special Judge Anti-Corruption, Srinagar. 2.Shri Naseer Ahmad Dar, 1 st Addl. District Judge, Srinagar
Paper-I To	01.06.2017 to	J&K PSC Examination Hall, Bakshi Nagar,	1.Shri Sanjay Gupta, Pr. D & S Judge, Jammu.

Paper-VI	07.06.2017	Jammu	2.Shri Shahzad Azeem, Additional District & Sessions Judge, Jammu.
Paper-I To Paper-VI	01.06.2017 to 07.06.2017	Govt.Girls Higher Secondary School, Rehari, Jammu	1.Shri Puneet Gupta, Special Judge Anti- Corruption (CBI cases), Jammu. 2.Shri Rajesh Sekhri, Additional District Judge, (Bank Cases), Jammu.
Paper-I To Paper-VI	01.06.2017 to 07.06.2017	Govt.MAM College, University Road, Jammu	1.Shri R.K.Wattal, Member J&K Special Tribunal, Jammu. 2.Shri Sanjeev Gupta, Special Judge Anti- Corruption, Jammu.

The officers will report their observations individually to the Registry of the High Court in sealed envelops.

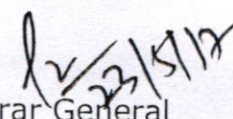
By Order


(Sanjay Dhar)
Registrar General

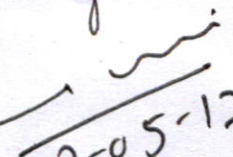
No:- 5500-30/9.S Dated:- 23/5/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
.....for placing the same before the Hon'ble Chief Justice for His Lordship's kind information.
2. Secretary to Hon'ble Mr. Justice _____
.....for placing the same before the Hon'ble Judge for His Lordship's kind information.
3. Concerned Judicial Officers.
..... For information and necessary action.
4. Secretary and Controller of Examinations, J&K Public Service Commission, Srinagar.
..... for information.


Registrar General

Copy to 9/c NIC for uploading the same on the official website of High Court.


23-05-17